

1	2	3	4
14	Kerala	14	5
15	Madhya Pradesh	31	6
16	Maharashtra	167	35
17	Orissa	6	1
18	Pondicherry	1	1
19	Punjab	38	4
20	Rajasthan	45	4
21	Tamil Nadu	176	13
22	Uttar Pradesh	40	11
23	Uttaranchal	5	-
24	West Bengal	38	12
25	Chhattisgarh	-	1
TOTAL :		868	117

Pitiable working condition of workers of garment industry

2103. SHRI AMIR ALAM KHAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware of the pitiable working conditions and low wages of the employees of the garment industries of the country;
- (b) if so, the details thereof; and
- (c) the steps being taken by Government to improve the working conditions and wages of employees of this industry for the future?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):
(a) to (c) The Government has not received any reports regarding pitiable working conditions and low wages of the employees of the garment industry of the country. The working condition and wages of persons employed in industry, including the garment industry, are regulated under various Acts viz. Factories Act, Minimum Wages Act, Payment of Wages, etc. which are enforced by the Central and State Government.

E-shopping of handicrafts

2104. SHRIMATI. T. RATNA BAI: Will the Minister of TEXTILES be pleased to state:

- (a) whether there is a proposal of e-shopping of handicrafts;
- (b) if so, the details thereof, State-wise, especially in Andhra Pradesh; and
- (c) by when it will be implemented with sufficient facilities in Andhra Pradesh?